

CP NO.106/ALD/2020, CA NO.34/2021

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : GANESH KUMAR & ANR. V/S MANDAKINI MOTELS PVT. LTD. & ORS.

SECTION : 241/242 OF COMPANIES ACT 2013

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR APPLICANT : SH. AYUSH KHANNA ALONG WITH
SH. PRAVEEN KUMAR SINGH, ADVS.

COUNSEL FOR RESPONDENTS : SH. SUSHIL KUMAR GUPTA ALONG WITH
SH. S.K. GUPTA, PCS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Ayush Khanna along with Sh. Praveen Kumar Singh, Advocates for applicant and Sh. S.K. Gupta, PCS for the respondents through video conferencing.

Vide order dated 15.03.2021, this Court had passed the order for exparte hearing in the present case. However, record shows that the respondents have filed an application for recall of the aforesaid order for proceeding exparte and have also filed reply.

Let, the response be filed by the Ld. Counsel for the applicant by the next date fixed.

Accordingly, put up this matter in the week commencing 27th August, 2021 before the Regular Court/ through Video Conferencing.

Dated : 14.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kavya Prakash Srivastava
(Stenographer)